

निगम राजस्थान में विभिन्न किस्म के आजों की भारी मात्रा में नीलामी कर रहा है ,

(ख) क्या यह भी सच है कि खाद्य निगम राजस्थान में विभिन्न किस्म के अनाजों की भारी मात्रा में वसूली और खरीद कर रहा है, और

(ग) यदि हाँ, तो इस के क्या कारण हैं ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य मंत्री (श्री अन्ना-साहिब शिन्डे) : (क) जी, नहीं ।

(ख) भारतीय खाद्य निगम राज्य की अधिप्राप्ति नीति के अनुसार ज्वार, बाजरा, मक्का, चना, जौ तथा मूंग की अधिप्राप्ति और खरीदारी कर रहा है ।

(ग) भारतीय खाद्य निगम को राजस्थान में लेवी प्रणाली के अन्तर्गत भिन्न भिन्न खाद्यान्नों की खरीदारी के लिये अधिप्राप्ति एजेंट के रूप में प्राधिकृत किया गया है । इसके अतिरिक्त, भारतीय खाद्य निगम को परामर्श दिया गया है कि जब कभी बाजार में चल रहे मूल्यों में गिरावट आने लगे तब वे अधिप्राप्ति के लिये पग उठावें ।

#### INDIA CODE

3174. SHRI HARDAYAL DEVGUN : Will the Minister of LAW be pleased to state :

(a) the maximum and minimum time-lag between the passing of an Act of Parliament and putting on sale to the public the relevant replacement series to India Code;

(b) how many replacement series to each volume of India Code have been brought out so far and sold to the public;

(c) how many volumes of the Statutory Rules and Regulations have been brought out so far;

(d) the steps which Government have taken so far to make the volumes of S.R.Os. available to the public in up-to-date form; and

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(e) how many officers of gazetted ranks have been appointed for the work of publication of the Central Acts including India Code and the volumes of Statutory Rules and Regulations and their qualifications (educational and technical, if any) and also the salary they are drawing at present ?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI M. YUNUS SALEEM) : (a) Replacement Series of the India Code are issued as soon as sufficient number of pages are affected by subsequent legislation and there is no fixed time limit between the passing of an Act of Parliament and the issue of a Replacement Series;

(b) Nine Replacement Series to Volumes I and IV, Seven Replacement Series to Volumes II and VI, Eight Replacement Series to Volumes III and V, Five Replacement Series to Volumes VII and VIII;

(c) Fourteen Volumes;

(d) Supplements to main Volumes are being prepared and will be issued from time to time;

(e) Three gazetted officers—One Deputy Secretary to Government, who draws pay in the scale of Rs. 1100-50-1300-60-1600-100-1800;

Two Superintendents (Legal) who draw pay in the scale of Rs. 620-30-830.

The qualifications and pay of the two present incumbents of the posts of Superintendent (Legal) are—

(i) B.A. LL.B.—Rs. 740-00.

(ii) M.A. B.Sc., LL.B.—Rs. 620-00.

As regards, Deputy Secretary, the incumbent retired recently and the appointment of a successor is under consideration.

#### STATE FARMS

3175. SHRI M. N. REDDY : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the features of the 15 State Farms to be set up with the Soviet assistance and the area of the land proposed for each farm;

(b) whether the facilities for training of farmers in practical farming will be available in these farms;

(c) the places proposed for setting up these farms in various States;

(d) whether any of these farms are proposed to be set up in Andhra Pradesh; and

(c) if so, where ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) The U.S.S.R. Government has agreed to supply machinery free of cost for five farms subject to a ceiling of Rs. 31 lakh for each farm. For the remaining 10 farms, it is proposed to obtain machinery from U.S.S.R. on deferred payment terms. The normal size of these farms would be about 8,000 to 10,000 acres depending upon the availability of compact areas. The broad objective of the farms is to produce good quality seeds.

(b) Training of farmers at the farms is not envisaged at present but they will certainly be encouraged to visit them and see for themselves the improved methods of cultivation adopted by the farms.

(c) to (e). One of these farms has already started functioning in the Hirakud area of Orissa. Sites for setting up State farms have also been located in the Hissar district of Haryana, Sutlej Bed area of Punjab, Raichur district of Mysore, Saharsa district of Bihar and the Cannanore district of Kerala. The Madhya Pradesh Government have also suggested a site for a State farm in Madhya Pradesh. This site has not yet been visited by the Central Seed Farms Committee to determine its suitability or otherwise for a State Farm. The Andhra Pradesh Government were also asked to suggest a site for a State Farm but they have not yet done so. The possibility of locating State farms in other parts of the country is also being investigated.

#### AGRICULTURAL DEVELOPMENT SCHEMES

3176. SHRI K. SURYANARAYANA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the loans given by the Land Mortgage Banks to the farmers in the various States during the year 1966-67 and the funds provided by the State Governments and the

Central Government towards taccavi loans to farmers through the Co-operatives in 1967-68;

(b) whether the Government of Andhra Pradesh has requested to provide more funds to the tune of Rs. 100 lakhs during 1967-68 in order to meet the demands from the farmers to implement their agricultural development schemes; and

(c) if so, the action taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI M. S. GURUPADASWAMY) : (a) A sum of Rs. 6031.61 lakhs was disbursed as long term loans during the year 1966-67 by the Land Mortgage Banks in the country. Information on Taccavi Loans in 1967-68 is being collected and will be laid on the Table of the House.

(b) Yes, Sir.

(c) The matter is under consideration.

#### राजस्थान के संभावित गांवों में विभागीय डाकघर

3178. श्री प० ला० बरूपाल : क्या संभार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बीकानेर जिले के पोंगल, अमरपुर, महादेवली, कानोलाई तथा जागोर में विभागीय डाकघर खोलने की बहुत समय से मांग की जा रही है; और

(ख) यदि हां, तो इस सम्बन्ध में अब तक कितनी प्रगति हुई है ?

संस्कृत-कार्य तथा संभार विभाग में राज्य मन्त्री (श्री इ०कु० गुज्राल) : (क) अमरपुरा महादेवली, कानोलाई तथा जागोर में डाकघर खोलने के लिए अभ्यावेदन प्राप्त हुए थे। पुगल में एक विभागातिरिक्त शाखा डाकघर पहले से ही मौजूद है।

(ख) अमरपुरा, महादेवली, कानोलाई तथा जागोर में डाकघर इसलिए नहीं खोले जा सके कि अनुमानित घाटा निर्धारित सीमा से अधिक होता।